

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 246 of 2017 (SZ)

Applicant(s)

S. Naseera
Jittobanapalli
Thogarapalli
Krishnagiri.

Vs. **Respondent(s)**

The Member Secretary
State Level Environment Impact,
Assessment Authority, Saidapet,
Chennai and another.

Legal Practitioners for Applicant(s)

M/s K.R. Krishnan

Legal practitioners for respondent(s)

M/s G.M. Syed Nurullah Sheriff for R1
M/s E. Manoharan for R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 03.05.2019 No representation. For reply of R2 call on 15.07.2019. (Tmt. S.Meenakumari) Registrar